



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.01.2024

NOTICE

Please take notice that the Bench notified for Court – II on 30.01.2024 at 02:00 PM is reconstituted. Composition of the re-constituted Bench shall be as under.

Court-II (02:00 PM)

- 1. Hon'ble Mr. Justice M. Venugopal, Member (Judicial)**
- 2. Hon'ble Mr. Arun Baroka, Member (Technical)**

By order of Hon'ble Chairperson

-Sd/-

Registrar